



## HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF APPEAL UNDER WORKMENS COMPENSATION ACT (SINGLE BENCH) READY MATTERS  
AS ON 31-05-2024

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	AUW/1/2011	KANTA GARG VS PRATEEK ALLOYS PVT. LTD., AND ANR.,	MR. A. V. NIGALYE MISS. VINITA GAWAS	ADV. DEVIDAS J. PANGAM FOR RESPONDENTS
2	AUA/2/2015	M/S. NIVARAN SOLUTIONS THROUGH ITS PARTNER MR. ROONIE FERNANDEZ AND 2 ORS., VS M/S. AURA THIA SPA SERVICES PVT. LTD.,@ M/S. AURA WELLNESS AND HEALING SERVICES PVT. LTD. AND ANR.	ADV. ROHIT BRAS DE SA ADV. CLAYTON A FONSECA ADV. PRITI S.P. DESHPRABHU	ADV. KHOLKAR PREMANAND ANAND FOR R.NO. 2 ADV. SMITA GAJBHIYE FOR R.NO. 2 ADV. ASHOK H. YADAV FOR R.NO. 2
3	AUW/1/2016	NATIONAL INSURANCE CO.LTD., THROUGH ITS AUTHORIZED OFFICER. VS RAJESH G. BHAGAT AND ANR.	ADV. U.R.TIMBLE ADV. YADIKA MANDREKAR	ADV. R. G. RAMANI FOR R.NO.1 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1

ASSISTANT REGISTRAR  
HIGH COURT OF BOMBAY AT GOA,  
PORVORIM - GOA

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